

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 28.11.2019

NOTICE

Take notice that the following matters Adjourned on 25.11.2019 will be listed in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original Date of Hearing	Next Date of Hearing
1.	TA (AT) (Competition) No. 05 of 2017 (Old Appeal No. 17 of 2017)	Prem Prakash Vs. Madhya Pradesh PWD &Ors.	25.11.2019	08.01.2020
2.	Compensation Application (AT)No. 02 of 2018	Maharashtra State Power Generation Co ltd Vs Nair Coal Services Ltd Ors	25.11.2019	17.01.2020
3.	Competition App. (AT) No. 15 of 2018	Federation of Gujrat State Chemists and Druggists Association &Anr. Vs. Competition Commission of India & Ors. With	25.11.2019	20.01.2020
4.	Competition App. (AT) No. 35 of 2018	Chemists & Druggists Association of Baroda &Anr. Vs. Reliance Agency & Ors.	25.11.2019	20.01.2020
5.	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India With	25.11.2019	17.01.2020
6.	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India With	25.11.2019	17.01.2020
7.	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	25.11.2019	17.01.2020

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order

**-sd/-
Registrar**